

[Shri D. Sanjivayya]

the Note of Dissent, and hence this Bill is going to harm the workers.

I agree that certain portions of the Bill like payment of 4 per cent bonus may do good to some classes of workers.

**Mr. Speaker:** Merits cannot be gone into at this stage.

**Shri S. M. Banerjee:** I oppose the Bill, and request the hon. Minister to withdraw it. I suggest that the Bill should be sent out for eliciting public opinion.

13 hrs.

**Mr. Speaker:** Has the Minister got anything to say?

**Shri D. Sanjivayya:** No, Sir.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill to provide for the payment of bonus to persons employed in certain establishments and for matters connected therewith."

*The motion was adopted.*

**Shri D. Sanjivayya:** Sir, I introduce the Bill.

13.01 hrs.

STATEMENT RE: PAYMENT OF BONUS ORDINANCE

**The Minister of Labour and Employment (Shri D. Sanjivayya):** Sir, I beg to lay on the Table a copy of the explanatory statement giving reasons for immediate legislation by the Payment of Bonus Ordinance, 1965, as required under rule 71 (1) of the Rules of Procedure and Conduct of Business in Lok Sabha.

13.02 hrs.

MOTION RE: INDO-PAKISTAN AGREEMENT ON GUJARAT—WEST PAKISTAN

**Mr. Speaker:** The Prime Minister

**Shri U. M. Trivedi (Mandsaur):** On a point of order, . . .

**Shri Hem Barua (Gauhati):** Sir, . . .

**Mr. Speaker:** Even before the Prime Minister has moved the motion?

The Prime Minister.

**The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri):** Sir, I beg to move . . .

श्री हुकम चन्द कछवाय (देवास)  
मैं इसके बारे में एक बात कहना चाहता हूँ . . . . .

**अध्यक्ष महोदय :** जो प्रपोज करना है उसी को मौका दिया जा सकता है ।

**श्री मधु लियये (मुंगेर) अध्यक्ष महोदय,** इस पर मेरा प्रश्न है ।

**अध्यक्ष महोदय :** इस तरह से बीच में बोलना ठीक नहीं है । जब मैंने उन्हें बुलाया है तो उन्हें सुनने दिया जाये ।

**Shri Lal Bahadur Shastri:** Sir, I beg to move:

"That the statement laid on the Table of the House by me on the 16th August, 1965, on the Indo-Pakistan Agreement of June 1965 relating to Gujarat-West Pakistan border be taken into consideration."

**श्री मधु लियये :** मैंने पहले ही कहा है कि मुझे एक व्यवस्था का प्रश्न उठाना है . . .

**अध्यक्ष महोदय :** इस तरह से बीच में बोलना कौन सा कायदा है ?

**Shri U. M. Trivedi:** My point of order is this.